

DIVISION BENCH

ITEM NO.111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.451/2023, IA No.452/2023, IA No.185/2024 &
IA No.204/2024 IN CP (IB) No.59/ALD/2022**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PIRAMAL CAPITAL & HOUSING FINANCE LIMITED V/S EARTHBUILD GREENCITY PRIVATE LIMITED
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amar Vivek along with : *For Applicant/ RP in all IAs*
Ms. Ritika Gaur & Ms. Damini Srestha, Advs.

ORDER

Ld. Counsel representing the Applicant/ RP is present through VC.

IA No.185/2024

- 1. This is a third progress report filed on behalf of the RP. The same is taken on record, subject to just exceptions.**
- 2. Accordingly, IA No.185/2024 stands disposed off.**

IA NO.204/2024

- 1. This application has been filed U/s 33 of the Code.**
- 2. Let the convenience proforma be filed in the present application.**
- 3. The matter is adjourned for 20th May, 2024 along with all other applications.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

23rd April, 2024

*Kavya Prakash Srivastava
(Stenographer)*